

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.10.2022 (MONDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 916 of 2021	Bipin Sharma & Ors. Vs. Earth Infrastructures Ltd. & Ors.  <b>With</b>	Ashok Manchanda	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Guba-R3
2.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva-R1 Aakash Singhal-RP

### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
4.	Comp. App. (AT) (Ins) No. 1123 of 2022	Excise and Taxation Department Govt. of Haryana Vs. Ashok Kumar Resolution Professional	Hemant Gupta	Prachi Johri Vatsalya Kumar
5.	Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain Gaurav Katiyar Piyush Singh-R2 to R47

### For Hearing

6.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.  <b>With</b>	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Abhishek Sharma-R4 Asmita Dwivedi-R5-7
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<b>7.</b>	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samridh Bindal-R1 Abhishek Sharma-R2 Asmita Dwivedi R-3,4 & 5
<b>8.</b>	Comp. App (AT) (Ins) No. 1507 of 2019 & I.A. No. 183, 184, 205, 300, 330, 366, 560, 738, 739, 756, 1115 of 2020 & 2003 of 2021	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**